GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.2212

TO BE ANSWERED ON THE 6TH MAY, 2016

DIGITALISATION OF DEFENCE LAND

2212. SHRIMATI RAMA DEVI:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has sanctioned digitalisation and survey of defence land; and
- (b) if so, the details thereof and the present status thereof?

A N S W E R

MINISTER OF DEFENCE

j{kk ea=h

(SHRI MANOHAR PARRIKAR)

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(a) & (b): Computerisation of defence land records in Cantonments viz General Land Register was undertaken with internal resources by the Defence Estates Organisation and completed on 8.11.2006. Subsequently, a project was sanctioned for computerisation of entire defence land records covering defence land outside Cantonments viz Military Land Register on 07.02.2007. This work was completed and computerised register was released on 22.10.2007. A fully verified and authenticated version of the database was released in July 2011.

In addition to the above, in February 2011 a project for survey of defence lands was sanctioned by the Government. The present status with regard to survey of defence lands is that 99.85% of total lands located inside Cantonment and 98.61% of defence land located outside Cantonment have been surveyed.
